

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY, 2020 / 18TH VAISAKHA, 1942

B.A. No.2656 /2020

Crime No. 258/2019 of Vellikulangara Police Station, Chalakudy
(within the jurisdiction court of the judicial first class magistrate court
at Chalakudy)Thrishur.

Petitioner/Accused

Davis @ thattakom David aged 50yrs s/o Anthony, Thattokom
veedu, Randukai Desom, Kuttichira, Vellikulangara, Thrichur
District

By Adv. Sri. K. Nirmala

Respondent/ Complainant

State Represented by Public Prosecutor, High Court of Kerala, Ernakulum.
Through Inspector of Police, Vellikulangara Police Station, Thrichur District

SRI. AJITH MURALI, PP
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2656 of 2020

Dated this the 8th day of May, 2020

O R D E R

The learned counsel for the petitioner submitted that he wants to withdraw the bail application. Therefore, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN,

JUDGE

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